

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323

Appeal No. - 363/252/ND/2019

IN THE MATTER OF:

M/s Evercool Plastronics Pvt. Ltd.

Vs

ROC

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 17.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: CS Vinay Kumar Jha

For the Respondent

: Mrs. Sweety Khattar Kumar, AROC, Delhi

ORDER

Ld. Counsel for the petitioner has put in appearance. None present on behalf of the Income Tax Deptt and ROC. Ld. Counsel for the Income Tax is directed to file reply. List the case for 22.01.2020.

Sd/-

(SAROJ RAJWARE)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG